

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2246
TO BE ANSWERED ON THE 05/08/2022

WITHDRAWAL OF CRIMINAL CASES AGAINST FARMERS

2246. SHRI K.T.S. TULSI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total number of criminal cases withdrawn against farmers, subsequent to the announcement by Government to repeal the three farm laws, State wise; and
- (b) the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): State Governments take care of law and order in the respective States and take decisions for registering/ withdrawal of criminal cases and record is also maintained by them only.
